

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VINKEM LABS LIMITED
IN MANUFACTURE OF PHARMACEUTICALS AT TIRUVALLUR (TN) & TADA (AP) –
CURRENTLY NOT OPERATING

[Under Regulation 36A(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor Along with PAN & CIN	VINKEM LABS LIMITED CIN: U24231TN1994PLC029622 PAN: AABCV1617J
2. Address of the registered office	29 Shanthi Colony, Anna Nagar, Chennai – 600 040, Tamil Nadu
3. URL of website	https://vinkem.com/
4. Details of place where majority of fixed assets are located	<ul style="list-style-type: none"> • API facility at SIDCO Industrial Estate, Kakkalur, Tiruvallur District, TN • The injectable facility at APIIC, Mambattu Industrial Park, Tada Mandal, AP.
5. Installed capacity of main products / services	NA
6. Quantity and value of main products / services sold in the last financial year	NIL. No operations since 2017
7. Number of employees / workmen	NIL. No operations since 2017
8. Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	Audited Financial Statement available only upto the FY 2016-17. Detailed EOI can be Obtained by sending an E-Mail to cirp.vinkemlabs@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Provided in Detailed EOI, which can be obtained by sending email to cirp.vinkemlabs@gmail.com
10. Last date for receipt of expression of interest	10.02.2025
11. Date of issue of provisional list of prospective resolution applicants	19.02.2025
12. Last date for submission of objections to provisional list	24.02.2025
13. Date of issue of final list of prospective resolution applicants	06.03.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.03.2025
15. Last date for submission of resolution plans	10.04.2025
16. Process email id to submit Expression of Interest	cirp.vinkemlabs@gmail.com

Date: 20/01/2025
Place: Chennai



S. Rajendran
20/1/25

S. Rajendran
Resolution Professional

In the matter of VINKEM LABS LIMITED

Regn. No. IBBI/PA-002/IP-N00098/2017-2018/10241

Authorisation For Assignment valid upto: 31st December 2025

Address: Hari Krupa, 2nd Floor, 71/1, Mc Nicholas Road
(Off. Poonamalle High Road) Chetpet, Chennai – 600 031